

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-550**  
IB-791/ND/2020

**IN THE MATTER OF:**

SHRI Rizwan Khalee

V/s

Spicejet Ltd

....Applicant

....Respondent

**SECTION**

U/s 9 IBC

Order delivered on 25.03.2021

**CORAM:**

SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,  
HON'BLE MEMBER (TECHNICAL)


**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Since, the Hon'ble Member (T) is going to attend special bench. Therefore,  
due of paucity of time, list the matter on **27.04.2021**.

  
**(Anil Kumar)**  
for (Court Officer, C-V)